

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

26.2.2008

OA 7/2008

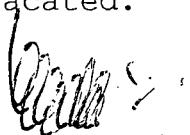
Mr. P. N. Jatti, counsel for applicant,
Mr. Kunal Rawat, counsel for respondents.

Learned counsel for the respondents has placed on record a copy of the order dated 13.2.2008, whereby the transfer order in respect of the applicant has been cancelled.

In view of this subsequent development, the present OA does not survive and the same stands dismissed as having become infructuous.

Interim stay granted on 8.1.2008 and extended from time to time shall stand vacated.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

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*Copies given v/s
17/8/1726*